

**Government of Jammu and Kashmir**  
**Health and Medical Education Department**  
**Civil Secretariat, J&K, Srinagar**

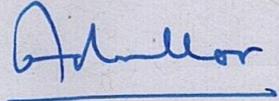
NOTIFICATION

Srinagar, the 10<sup>th</sup> August, 2020

S.O.-251 In exercise of powers conferred by the Section 98 of the Jammu and Kashmir Reorganization Act, 2019, the Lieutenant Governor is pleased to specify the following officers who shall be competent, for the period shown against each to discharge the functions of the Jammu and Kashmir Nursing Council, under the Indian Nursing Council Act, 1947 or till any law is enacted in this behalf, whichever is earlier:

<b>Officers to discharge the functions</b>	<b>Period for which functions can be discharged</b>
Principal, Government Medical College, Jammu;	1 <sup>st</sup> June, 2020 to 31 <sup>st</sup> May, 2022
Principal, Government Medical College, Srinagar	1 <sup>st</sup> June, 2022 to 31 <sup>st</sup> May, 2024

By order of the Lieutenant Governor of Jammu & Kashmir.



**(Atal Dulloo) IAS**  
Financial Commissioner,  
Health and Medical Education Department

No:-ME/Gaz/227/2013

Dated:- 10-08-2020

Copy to the:-

01/ President, Indian Nursing Council, 8<sup>th</sup> Floor, NBCC Centre,  
Plot No. 2, Community centre, Okhla Phase 1, New Delhi,  
110020

02/ Principal Secretary to the Lieutenant Governor, J&K, Srinagar

- 03/ Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 04/ Commissioner/ Secretary to the Government, General Administration Department.
- 05/ Secretary to the Government, Law, Justice & Parliamentary Affairs Department.
- 06/ Principal, Government Medical College, Srinagar/Jammu
- 07/ General Manager, Government Press, Srinagar.
- 08/ Principal, Nursing College, SKIMS, Soura, Srinagar.
- 09/ Private Secretary to the Chief Secretary.
- 10/ Director Archives, Archaeology & Museums J&K, Srinagar .
- 11/ OSD to Advisor (B) (Incharge Health and Medical Education).
- 12/ Principal, AMT School, Jammu/Srinagar
- 13/ Private . Secretary to the Financial Commissioner, Health and Medical Education Department.
- 14/ Incharge Website
- 15/ Concerned file.